

Minutes of EFC meeting No. 07/AM-17 dated 20.10.2016 for import of restricted items

Meeting No. 07 of AM-17 of EXIM Facilitation Committee (EFC) was held on 20.10.2016 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (ii) Shri D.N. Mathur, Technical Consultant, Dept. of Pharmaceuticals
- (iii) Dr. Sulekha S.L., Assistant Commissioner (Tech), D/o AHD&F
- (iv) Shri C.S. Lakshminarayan, Section Officer, M/o P&NG
- (v) Shri Tarun Kathulia, Project Manager (Consultant), MoEF&CC(Wildlife Division)
- (vi) Shri S.P. Roy, Jt. DG, DGFT
- (vii) Shri Rajesh Malhotra, Dy. DG, DGFT
- (viii) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 222. The Committee approved 41 cases, rejected 8 cases, closed 7 cases & deferred 166 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT. The recommendations received from the technical authorities upto the date of finalization of the minutes have been considered while approving the applications as directed by the Committee. The Committee also decided that in future, recommendation received in original from the technical authorities will only be taken into consideration while deciding the applications and not the ones attached by applicants themselves.

4. **The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes.**

Sl. No	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries					
1.	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A-45/IC	26.9.14	250 nos. of Beagle Dogs	224.48	Rejected as the application does not fulfil the conditions of Notification No. 3 dated 25.4.2016.
2.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	D/o AHD&F have informed vide OM No. 102-12/2015-Trade dated 20.9.2016 that comments will be furnished after formulation of health protocol.
3.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 nos. of Ornamental fishes	5.99	Comments sought from D/o AHD&F on 15.4.15.
4.	Quantum Technologies, Mumbai 01/53/8/693/AM-	20.3.15	23 nos. of Frogs	5.94	Comments sought from D/o AHD&F on 28.4.15.

	15/Q-3/IC				
5	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 nos. of SPF Eggs.	937.50	Comments sought from D/o AHD&F on 5.5.15.
6	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT Fresh water live fish and all other live fish.	283.50	Comments sought from D/o AHD&F on 20.8.15.
7	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 nos. of Frozen Bovine Semen.	52.07	Comments sought from D/o AHD&F on 30.9.15.
8	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10014 nos. of Frozen Bovine Semen.	102.25	Comments sought from D/o AHD&F on 6.10.15.
9	Sinha Aquariam, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.2016	143000 pcs. Ornamental fishes.	28.41	Clarification has been sought from D/o AHD&F on 13.05.16 on their comments sent vide OM No. 35029/14/2011-FY (Trade) dated 07.03.2016
10	M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1039/AM16/H-29/IC	09.02.16	12 nos of Mice	0.725	D/o AHD&F vide OM dated 29.03.16 has sought information from the applicant.
11	M/s. Hi-World Aqua Systems, chennai 01/53/8/668/AM-16/H-32/IC	10.03.16	620000 nos of Ornamental Fish	59.48	D/o AHD&F vide Letter No. 35029/31/2014-Fy (Trade) dated 10.05.16 has sought information from the firm.
12	M/s. Aakaar Aquarium Pvt. Ltd, Mumbai 01/53/8/674/AM-16/A-92/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	D/o AHD&F has sought information vide letter no. 35029/17/2014-FY(Trade) dated 19.05.2016
13	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016
14	M/s. BACC Healthcare Pvt. Ltd, Bangalore 01/53/8/686/AM-16/B-34/IC	21.03.16	800 nos of preserved Mouse Embryos	6.28	D/o AHD&F vide OM No. 102-18/2016-Trade dated 10.05.2016 has sought information from the applicant.
15	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016
16	M/s. Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	03.02.16	10 NOS OF Alpaca (Vicugna pacos).	4.00	D/o AHD&F vide OM dated 14.06.16 has sought information from the applicant. Recommended by MoEF&CC vide OM No. 3-25/2016/WL dated 11.03.16.
17	M/s. Blessings Aquarium Shoppe, Pune 01/53/162/MSIC/AM-16/B-35/IC	21.03.16	28284 Nos of Freshwater Fish & 6710 nos of Marine Fish	23.09	Comments sought from D/o AHD&F on 29.03.2016
18	M/s. ATNT Laboratories,	20.03.16	1000 Kgs of	Euro	Comments sought from D/o AHD&F on

	Mumbai 01/53/162/1146/AM-16/A-95/IC		High Fat Diet	21.175	31.03.2016. The committee decided to seek comments from Department of Agriculture & Co-operation.
19.	M/s. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	717000 nos. of Ornamental Fish	76.76	Comments sought from D/o AHD&F on 03.05.2016
20.	M/s. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos of Ornamental Fish	210.24	Comments sought from D/o AHD&F on 10.05.2016
21.	M/s. Anthem Biosciences Pvt. Ltd, Bengaluru. 01/53/8/149/AM-17/A-5/IC	29.04.16	4800 nos of Mice, Guinea Pigs, Hamsters, Rats and Rabbits	2311.45	Approved as recommended by D/o AHD&F vide OM No. 102-99/2014-Trade dated 04.10.2016.

RA Bangalore may issue the import authorization to the applicant for import of 4800 Nos. of Mice, Guinea Pigs, Hamsters, Rabbits and Rats from USA, UK, Netherlands, Italy, Israel and France for a CIF value of Rs 3,11,45,241/- (US \$ 2,59,677 / Euro 1,77,231) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-99/2014-Trade dated 04.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

22.	M/s. Lucky Agency, Chennai 01/53/171/00029/AM-17/L-2/IC	10.05.16	40000 Pcs ornamental Fish	50.00	Comments sought from D/o AHD&F on 12.05.2016
23.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos of Bovine Frozen Semen	175.65	Comments sought from D/o AHD&F on 19.5.16
24.	M/s. Suven Life Sciences Ltd, Hyderabad 01/53/8/184/AM17/S-17/IC	27.05.16	48 nos of Beagles Dogs Male & Female	76.18	D/o AHD&F vide OM dated 15.07.2016 has sought information from the firm.
25.	M/s. S.S. Services Pvt. Ltd, Guwahati 01/53/8/227/AM17/S-23/IC	07.06.16	01 nos of Pig Frozen Semen	12.17	Approved as recommended by D/o AHD&F vide OM No 102-33/2016-Trade dated 20.10.16.

RA Guwahati may issue the import authorization to the applicant for import of 250 doses of Pig Frozen Semen from UK for a CIF value of Rs 12,17,790/- (GBP 11,598) subject to the conditions mentioned in the D/oAHD&F O.M. No. 102-33/2016-Trade dated 20.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Guwahati.

26.	M/s. Godrej Agrovvet Ltd, Mumbai 01/53/8/210/AM17/G-8/IC	07.06.16	3000 nos of HF Sexed Semen	56.20	Comments sought from D/o AHD&F on 14.06.16.
27.	M/s. Macro Dairy Ventures Pvt Ltd, Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 nos of Bovine Semen	85.00	Comments sought from D/o AHD&F on 14.06.16
28.	M/s. National Centre of Biological Centre (Tata Institute of fundamental research), Bangalore 01/53/8/228/AM17/T-8/IC	07.06.16	100 nos of Fly Pupae(Species:Rhagoletis Pomonella) vials	3.02	D/o AHD&F vide OM No. 102-137/2012-Trade dated 09.08.16 has sought information from the firm. The committee decided to seek comments from Department of Agriculture & Co-operation.
29.	M/s. Fortunate fish Centre,	01.06.16	3430 nos	25.00	D/o AHD&F vide letter no. 35029/32/2016-Fy

	Howrah 01/53/8/278/AM17/F-4/IC		Ornamental Fish		(Trade) dated 20.07.16 has sought information from the firm.
30.	M/s. Libra Aquarium, Chennai 01/53/8/340/AM17/L-7/IC	02.07.16	148000 pcs of Live Ornamental Fish	21.10	D/o AHD&F vide letter no. 35029/34/2016-Fy (Trade) dated 20.07.16 has sought information from the firm.
31.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 15.09.2016 has sought information from the firm.
32.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	Comments sought from D/o AHD&F on 20.07.16. The committee decided to seek comments from Department of Agriculture & Co-operation.
33.	M/s. Sai Tirupathi Aqua Pvt Ltd, New Delhi 01/53/8/405/AM17/S-34/IC	21.07.16	185500 nos of Ornamental fish	13.52	Comments sought from D/o AHD&F on 28.07.16
34.	M/s. Jalaram Dairy Farm, Anand 01/53/8/431/AM17/J-9/IC	28.07.16	525 nos of Pre-Bred GYR Bulls Frozen Semens and Embryos	13.66	D/o AHD&F vide OM No. 102-48/2016-Trade dated 19.08.16 has sought information from the firm.
35.	M/s. The Colors, Chennai. 01/53/8/552/AM17/T-17/IC	23.08.16	204000 nos of Ornamental fishes	102.72	Comments sought from AHD&F on 31.08.16
36.	M/s. Sagwadi Education & Gaushala Public charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from AHD&F on 17.08.16
37.	M/s. Sansrisht Bhatia, Gurgaon 01/53/8/522/AM17/S-45/IC	17.08.16	01 nos of Horse	5.15	Approved as recommended by D/o AHD&F vide OM No. 102-47/2016-Trade dated 14.09.2016 & dated 06.10.16.
CLA New Delhi may issue the import authorization to the applicant for import of 1 No. of Horse from Netherland for a CIF value of Rs 5,15,780/- (Euro 6,800) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-47/2016-Trade dated 14.09.2016 and dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
38.	M/s. Dolphin Aquarium, Kolkata 01/53/8/508/AM17/D-6/IC	12.08.16	118500 pcs of Ornamental Fish	28.23	D/o AHD&F vide letter No. 35029/42/2016-Fy (Trade) dated 10.10.16 has sought information from the firm.
39.	M/s. Shantha Biotechnics Pvt Ltd (Development)	29.08.16	8000 nos of Mice- Male &	74.67	Approved as recommended by D/o AHD&F vide OM No. 102-86/2012-Trade dated 06.10.16.

	Commissioner) Hyderabad SEZ, Hyderabad 01/53/8/575/AM17/S-52/IC		Female		
Development Commissioner, Hyderabad may issue the import authorization to the applicant for import of 8000 Nos. of Mice (4000 male and 4000 female) from UK for a CIF value of Rs 74,67,324/- (£ 81,699.39) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-86/2012-Trade dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and Development Commissioner Hyderabad.					
40.	M/s. Shantha Biotechnics Pvt Ltd (Development commissioner) Hyderabad SEZ, Hyderabad 01/53/8/576/AM17/S-51/IC	29.08.16	8000 nos of Mice Male & Female	54.60	Approved as recommended by D/o AHD&F vide OM No. 102-86/2012-Trade dated 06.10.16.
Development Commissioner Hyderabad may issue the import authorization to the applicant for import of 8000 Nos. of Mice from Netherlands for a CIF value of Rs 54,60,929/- (Euro 71,618.75) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-86/2012-Trade dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and Development Commissioner Hyderabad.					
41.	M/s. Shantha Biotechnics Pvt Ltd (Development commissioner) Hyderabad SEZ, Hyderabad 01/53/8/577/AM17/S-50/IC	29.08.16	480 nos. Male and 1920 nos. of Female Dunkin Hartley Guinea Pigs	194.41	Approved as recommended by D/o AHD&F vide OM No. 102-86/2012-Trade dated 06.10.16.
Development Commissioner Hyderabad may issue the import authorization to the applicant for import of 2400 Nos. of Dunkin Hartley Guinea pigs (480 Male and 1920 Female) from UK for a CIF value of Rs 1,94,41,963/- (£ 2,12,712.95) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-86/2012-Trade dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and Development Commissioner Hyderabad.					
42.	M/s. Punjab Livestock Development Board, Chandigarh 01/53/8/569/AM17/P-17/IC	29.08.16	150 nos of swine Frozen semen of Large White Yorkshire Breed and 100 nos of Sfwine Frozen Semen of Landrace Breed	11.22	Approved as recommended by D/o AHD&F vide OM No. 102-34/2013-Trade dated 06.10.16.
RA Chandigarh may issue the import authorization to the applicant for import of 250 doses of Swine Frozen Semen (150 Large White Yorkshire Breed and 100 Landrace Breed) from UK for a CIF value of Rs 11,22,108/- (£ 14,790) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-34/2013-Trade dated 06.10.2016 and subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
43.	M/s. Jai Govind Stud & Agricultural Farm, Jaipur 01/53/8/613/AM17/J-14/IC	05.09.16	06 nos of Broodmares & 1 nos of Stallion	300.00	Approved as recommended by D/o AHD&F vide OM No. 102-174/2009-Trade dated 06.10.16.
RA Jaipur may issue the import authorization to the applicant for import of 1 No. of Stallion and 6 Nos. of Broodmares from USA, UK, Canada, Ireland, Australia, Japan, New Zealand and UAE for a CIF value of Rs 3,00,00,000/- (US \$ 4,41,000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-174/2009-Trade dated 06.10.2016 and actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
44.	M/s. Shri Ram Stud Farm,	05.09.16	06 nos of	250.00	Approved as recommended by D/o AHD&F vide

	Jaipur 01/53/8/615/AM17/S-54/IC		Broodmares & 1 nos of Stallion		OM No. 102-173/2009-Trade dated 06.10.16.
RA Jaipur may issue the import authorization to the applicant for import of 1 No. of Stallion and 6 Nos. of Broodmares from USA, UK, Canada, Ireland, Australia, Japan, New Zealand and UAE for a CIF value of Rs 2,50,00,000/- (US \$ 3,75,000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-173/2009-Trade dated 06.10.2016 and subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
45	M/s. National Institute for Research in reproductive Health (NIRRH), Mumbai 01/53/8/562/AM17/N-14/IC	29.08.16	08 nos of Live Mice Male & Female	4.56	Approved as recommended by D/o AHD&F vide OM No. 102-31/2014-Trade dated 06.10.16.
CLA New Delhi may issue the import authorization to the applicant for import of 8 Nos. of Live Mice from Japan for a CIF value of Rs 4,56,752/- (JPY 4,00,000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-31/2014-Trade dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
46	M/s. Silverline Aviation Pvt Ltd, New Delhi 01/53/8/684/AM17/S-61/IC	21.09.16	01 nos of Callipo Brown Gelding From Coronas X Democrat	7.95	Approved as recommended by D/o AHD&F vide O.M. No. 110-102/2016-Trade dated 26.10.2016
CLA New Delhi may issue the import authorization to the applicant for import of 1 No. of horse from Germany for a CIF value of Rs 7,95,545/- (Euro 10,700) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-102/2016-Trade dated 26.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
47	M/s .M.M. Fish Seed Cultivation Pvt Ltd, Raipur 01/53/8/702/AM17/M-25/IC	26.09.16	10000 Pcs of Seabass/Barramundi and 30000 Pcs of Pangasius Cat fish	0.13	Comments sought from AHD&F on 30.09.16
48	M/s.Glenmark Pharmaceuticals Ltd, Mumbai 01/53/8/642/AM17/G-15/IC	12.09.16	672 Nos. of Male-CS7BL/6J-Mice	187.25	Approved as recommended by D/o AHD&F vide OM No. 102-56/2014-Trade dated 06.10.16.
RA Mumbai may issue the import authorization to the applicant for import of 672 Nos. of Mice (Strain-CS7BL/6J) from GCA for a CIF value of Rs 1,87,25,929.32/- (US\$ 2,71,390.28) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-56/2014-Trade dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
49	M/s. Shades Aquazone, Chennai. 01/53/8/646/AM17/S-56/IC	12.09.16	1000 nos of Live Ornamental Fishes	10.32	D/o AHD&F vide letter No. 35029/40/2014-Fy (Trade) dated 10.10.16
50	M/s. Raptakos, Brett & Co. Ltd, Mumbai 01/53/8/649/AM17/R-16/IC	12.09.16	6 nos of Broodmares & 1 nos of Stallion	1800.00	Comments sought from AHD&F on 15.09.16
51	M/s. Envisage Consultancy, West Bengal 01/53/8/636/AM17/E-14/IC	09.09.16	50000 nos of Live Ornamental Fish	12.93	Approved as recommended by D/o AHD&F vide Letter No. 35029/39/2016-Fy (Trade) dated 20.10.2016.
RA Kolkata may issue the import authorization to the applicant for import of 50,000 Nos. of 9 varieties of live ornamental fishes					

from Brazil, China, Germany, Hong Kong, Indonesia, Italy, Malaysia, Singapore, Thailand, and Vietnam for a CIF value of Rs 12,93,600/- (US\$ 19,600) subject to the conditions mentioned in the D/o AHD&F Letter. No. 35029/39/2016-Fy (Trade) dated 20.10.2016 and besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

52	M/s. Track Supreme Stud, Chandigarh 01/53/8/591/AM17/T-18/IC	30.08.16	01 NOS OF Stallion & 6 nos of Broodmares	120.00	Comments sought from AHD&F on 06.09.16
53	M/s. Villos Greenfield Farms, Pune 01/53/8/692/AM17/V-19/IC	26.09.16	1 nos of Stallion and 2 nos of Broodmare	600.00	Approved as recommended by D/o AHD&F vide O.M. No. 102-155/2010-Trade dated 26.10.2016

RA Pune may issue the import authorization to the applicant for import of 01 No. of Stallion & 2 Broodmares from UK/ USA/ Canada/ France and Ireland for a CIF value of Rs 6,00,00,000/- (US\$ 883652) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-155/2010-Trade dated 26.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

54	M/s. Avantikka Raghunandan, Pollachi 01/53/162/Misc/AM17/A-39/IC	30.09.16	1 nos of Pet Dog(Mixed Breed, male, neutered)	0.06	Comments sought from AHD&F on 03.10.16
55	M/s. Poonawalla Estates Stud & Agri Farm Pvt. Ltd, Pune. 01/53/8/694/AM17/P-19/IC	26.09.16	1 nos of Stallion and 2 nos of Broodmare	600.00	Approved as recommended by D/o AHD&F vide OM No. 102-68/2013-Trade dated 26.10.2016

RA Pune may issue the import authorization to the applicant for import of 01 No. of Stallion & 2 Broodmares from UK/USA/Canada/France/Ireland/UAE for a CIF value of Rs. 6,00,00,000/- (US\$ 883652) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-68/2013-Trade dated 26.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

56	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 06.10.16 has sought information from the firm.
57	M/s. Manjri Horse Breeders Farm P. Ltd, Mumbai 01/53/162/MIC/AM17/M-23/IC	14.09.16	1 nos of Stallion/Colt & 20 Broodmares/ Fillies	2000.00	Approved as recommended by D/o AHD&F vide O.M. No. 102-134/2009-Trade dated 26.10.2016.

RA Mumbai may issue the import authorization to the applicant for import of 1 No. of Stallion/Colt & 20 Broodmares/ Fillies from Australia, Canada, France, Ireland, USA, UK and UAE for a CIF value of Rs 20,000,000/- (US\$ 30,00,000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-134/2009-Trade dated 26.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

58	M/s. Ganesh Vishnu Jadhav, Pune 01/53/8/678/AM17/G-16/IC	21.09.16	01 Dog Breed-Great Dane	0.37	Comments sought from AHD&F on 24.09.16
59	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/659/AM17/S-57/IC	14.09.16	960 nos of Male Rats	66.84	D/o AHD&F vide OM No. 102-09/2010-Trade dated 06.10.16 has informed that prior to issue of NOC, an inspection can be carried out to satisfy the R&D facility of the firm. Committee expressed their desire that such inspections be carried out expeditiously and such inspection should be a norm even after licenses have been issued.
60	M/s. MPC Fish Farm Trading, Kolkata	05.09.16	12,32,500 nos of Live	20.10	D/o AHD&F vide letter No. 35029/29/2014-Fy (Trade) dated 10.10.16

	01/53/8/611/AM17/M-19/IC		Ornamental Fish		
61.	M/s. Western Aquarium, Chennai 01/53/8/716/AM17/W-6/IC	03.10.16	36,30,000 nos of Ornamental Fish	179.36	Comments sought from AHD&F on 06.10.16
62.	M/s. Mohammed Usama, Bangalore 01/53/8/720/AM17/M-28/IC	03.10.16	02 nos of Cat	0.50	Approved as recommended by D/o AHD&F vide OM No. 102-69/2016-Trade dated 26.10.2016.
RA Bangalore may issue the import authorization to the applicant for import of 02 Nos. of Cats from Germany for a CIF value of Rs 50,000/- (Euro 625) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-69/2016-Trade dated 26.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
63.	M/s. Jibin Thomas Jacob, Kerala 01/53/8/608/AM17/J-15/IC	05.09.16	01 nos of Rabbit-English Spot	0.12	Approved as recommended by D/o AHD&F vide OM No. 102-64/2016-Trade dated 06.10.16.
RA Trivandrum may issue the import authorization to the applicant for import of 1 No. of Rabbit- English Spot from Saudi Arabia for a CIF value of Rs 12,500/- (Saudi Riyal 735) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-64/2016-Trade dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.					
64.	M/s. Narinder Singh Sandhu, USA 01/53/162/Misc/AM17/N-17/IC	Nil	1 nos of Dog (Tan & White, Chihuahua)	0.005	Comments sought from AHD&F on 27.09.16
65.	M/s. Major Sameer Chaudhary, Delhi Cantt 01/53/8/681/AM17/S-62/IC	20.09.16	3 nos Sporting Horses	13.00	Comments sought from D/o AHD&F on 27.09.16. D/o AHD&F vide OM No. 110-02/2016-Trade dated 26.10.2016 has sought information from the applicant.
66.	M/s. Raj Kumar, Delhi Cantt 01/53/8/690/AM17/R-19/IC	26.09.16	03 nos of Sporting Horses	25.00	Approved as recommended by D/o AHD&F vide O.M. No. 110-02/2016-Trade dated 26.10.2016
CLA New Delhi may issue the import authorization to the applicant for import of 03 No. of Horses from Germany, Holland and Denmark for a CIF value of Rs 25,00,000/- (£ 33,334) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-02/2016-Trade dated 26.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
67.	Lt. Col. Vikram Nehar, Delhi Cantt 01/53/8/690/AM17/R-19/IC	22.09.16	03 nos of Sporting Horses	13.00	Comments sought from AHD&F on 27.09.16. D/o AHD&F vide OM No. 110-02/2016-Trade dated 26.10.2016 has sought information from the applicant.
68.	M/s. Amrut & Co, Kolkata 01/53/162/Misc/AM17/A-20/IC	10.06.16	Ornamental Fish as per Annexure-1	60.00	D/o AHD&F vide letter No. 35029/41/2014-Fy (Trade) dated 10.10.16
69.	M/s. Ruia Stud Farms Ltd, Mumbai. 01/53/8/668/AM17/R-17/IC	19.09.16	01 nos of Thoroughbred Stallion & 10 nos of Thoroughbred Broodmares	500.00	Comments sought from AHD&F on 21.09.16
70.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16 D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm.
71.	M/s. Mavila Chathoth	29.09.16	01 nos of	Nil	Approved as recommended by D/o AHD&F vide

	Praveenjit Nambiar, Gurgaon 01/53/162/Misc/AM17/M-26/IC		Rabbit		OM No. 102-66/2016-Trade dated 06.10.16.
CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of Rabbit from Netherlands for a CIF value of Nil subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-66/2016-Trade dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
72.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	Comments sought from AHD&F on 28.09.16
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
73.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. Comments awaited from MoEF&CC
74.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEF&CC
75.	Sree Sumangala Metals and Industries P. Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT of Lead Battery Plates covered by ISRI Code RAILS	30.45	Recommended by DIPP vide OM No. 9/11/15-TSW dated 20.7.15 MoEF&CC vide letter No. 5-2/15-HSMD dated 25.2.15 has sought information from the applicant.
76.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 nos. Spent Nickel Cadmium Batteries.	1103.05	Recommended by DIPP vide OM No. 7/44/15-TSW dated 20.7.15 MoEF&CC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant.
77.	Minar Reclamation Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.	90.65	MoEF&CC vide OM dated 06.08.15 has sought some information from the applicant. Recommended for 1888 MTs by DIPP vide OM No 9/67/15-TSW/35 dated 18.02.16
78.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MTs of old & used rubber tyre scrap with single or multi cuts	200.00	MoEF&CC vide letter dated 08.05.16 has sought information from the applicant. Recommended for 1575 MTs by DIPP vide OM No 9/92/15-TSW dated 25.02.16
79.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16 Comments sought from MoEF&CC on 14.12.15
80.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15
81.	Triton Graphite Juhu Tata Road, Mumbai	21.08.15	22000 Kgs of Graphite	13.93	Recommended by DIPP for 22 MT vide OM no. 9/82/2015-TSW dated 23.05.2016

	01/53/162/598/AM16/T-22/IC		Electrode Scrap		Comments sought from MoEF on 30.09.16
82.	M/s. Sasa Rubbers Pvt Ltd, Morbi 01/53/8/00084/AM17/S-11/IC	13.05.16	2000 MTs of Rubber Scrap	100.00	MOEF has sought information vide no. 5-17/2012-HSMD dated 04.07.2016 DIPP has recommended 2000 MT vide no. 9/26/2016-TSW dated 06.06.2016.
83.	M/s. Sam Industries, Bhuj 01/53/8/85/AM17/S-12/IC	13.05.16	1000 Mts of Rubber Scrap	100.00	Recommended by DIPP for 1000 MT vide OM no. 9/25/2016-TSW dated 06.06.2016 MOEF has sought information vide OM no. 5-11/2016-HSMD dated 27.06.2016
84.	M/s. Armacell India Pvt Ltd, Pune 01/53/8/151/AM17/A-13/IC	23.05.16	280000 Kgs of Waste and Scrap of Nitrile rubber	51.16	MOEF has sought information vide OM no. 5-13/2016-HSMD dated 27.06.2016 DIPP has sought information vide OM no. 9/30/2016-TSW dated 06.06.2016. Letter sent to the firm on 14.06.16.
85.	M/s. Somi Conveyor Beltings Ltd, Jodhpur 01/53/8/286/AM17/S-28/IC	21.06.16	125 Mt of Waste, paring and scrap of rubber (other than hard rubber)	13.61	Comments sought from MOEF on 23.06.16 DIPP vide OM No. 9/38/2016-TSW dated 08.07.16 has sought information from the firm which has been communicated to the firm on 12.07.16
86.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc/AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	Comments sought from MOEF on 12.07.16; Reminder sent to MoEF on 28.10.16 Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
87.	M/s. Green Rubber Industries, Delhi 01/53/8/612/AM17/G-13/IC	05.09.16	45000 MTs of Old & Used Rubber tyres & Butyl Tubes Scrap	672.21	Comments sought from MOEF on 08.09.16 Recommended for 17,950 MT by DIPP vide OM No. 9/70/2014-TSW dated 26.09.16.
88.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	Comments sought from DIPP on 09.09.16.
89.	M/s. Royal Rubbers, Ernakulam 01/53/8/672/AM17/R-18/IC	20.09.16	750 waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained there	45.83	DIPP vide OM no: 9/57/2016-TSW dated 30.09.16 has sought information from the firm, which has been communicated to the firm on 04.10.16. Comments sought from MOEF on 21.09.16

			form (Multi cut tyres-other cut Rubber)		
90.	M/s. Honda Cars India Ltd, New Delhi 01/53/8/635/AM17/H-16/IC	09.09.16	500 nos of used Steel Cases (Packing Material)	6.82	Rejected as not recommended by DIPP vide OM No. 9/56/2016-TSW/161 dated 29.09.2016 and Department of Heavy Industries vide UO No. 3(5)/16-TSW(B) dated 24.10.2016.
91.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres & Tubes (With side wall cut/multi cut/ Shreds)	307.35	Comments sought from DIPP & MOEF on 06.09.16
92.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/Misc/AM17/H-17/IC	03.10.16	2000 Kgs of Cadmium Metal Powder	30.94	Approved as recommended by DIPP vide OM No. 9/12/2016-TSW dated 13/14.10.16.

RA Secunderabad may issue the import authorization to the applicant for import of 2000 Kgs of Cadmium Metal Powder from China for a CIF value of Rs. 30,94,880/- (US\$ 46,000) subject to actual user condition beside other usual condition of import authorization.

93.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF. Comments from MoEF&CC is awaited.
94.	M/s. Vellis Rubber Industries, Chittor 01/53/8/733/AM-17/V-20/IC	05.10.16	11500 MTs of used tyres & tubes scrap	320.00	Approved as recommended by MoEF&CC vide OM No 23-82/2016-HSMD dated 06.10.16 and DIPP vide OM No. 9/58/2016-TSW dated 24.10.16

RA Secunderabad may issue the import authorization to the applicant for import of 11500 MTs of Used Tyres & Tubes Scrap (Multi-Cuts/Shredded) (Loose or Press Baled) from GCA for a CIF value of Rs 3,20,00,000/- (US\$ 4,70,588.23) subject to the conditions mentioned in the MoEF & CC OM. No. 23-82/2016-HSMD dated 06.10.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.

95.	M/s. Surya Rubber Industries, Gudivada 01/53/8/00072/AM17/S-9/IC	11.05.16	2300 MTs of Used Rubber Tyre with Multiple cuts or single cut or Shredded in Press Baled or Loose Form	61.64	Approved as recommended by MOEF&CC vide OM No. 23-86/2015-HSMD dated 29.04.2016 and DIPP vide OM No. 9/24/2016-TSW dated 24.10.16
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RA Secunderabad may issue the import authorization to the applicant for import of 2300 MTs of Used Rubber Tyres Scrap (Multiple cuts/shredded) in Pressed Baled or in loose form from Europe, Qatar, Australia, USA, South Africa, Singapore, Malaysia and UAE for a CIF value of Rs 61,64,000/- (US\$ 92,000) subject to the conditions mentioned in the MoEF & CC OM. No. 23-86/2015-HSMD dated 29.04.2016 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad

Ministry of Steel

96.	M/s. Impex Metal & Ferro Alloys Ltd, Kolkata 01/53/8/730/AM17/I-29/IC	04.10.16	50,000 MT of Ferro Manganese	2048.20	Comments sought from MoS on 06.10.16
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			Slag		
97.	M/s. Bansal Brothers, Bhilai 01/53/8/633/AM17/B-14/IC	07.09.16	2500 M.T. of Titanium scrap (Containing 85%-95% Ti)	4080.00	Comments sought from MoS on 12.09.16
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
98.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MTs of Carbon Tetra Chloride.	14.63	DC&PC vide letter dated 07.01.16 have sought some information from the applicant. Recommended by MoEF&CC vide O.M. No. 11/7/15-OC dated 7.1.16
99.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	192000 Kgs of Carbon Tetra Chloride.	18.93	DC&PC vide letter dated 25.02.16 have sought information from the applicant. Recommended by MoEF&CC vide OM No 11/7/15-OC dated 25.01.16
100.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	02 kgs of Bhromochloro methane.	0.55	DC&PC vide OM No. 12022/2/20116-CH-II dated 18.02.16 has sought information from the applicant.
101.	Chirag Enterprise, jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
102.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from DC&PC on 06.04.16
103.	M/s. Gujarat Agrochem Ltd, Mumbai 01/53/162/MISC/AM-16/G-29/IC	22.02.2016	186 Mts Carbon tetra chloride	18.81	D/o C & PC vide letter No. 12022/9/2013-CH-II dated 27.04.16 has sought information from the firm. Recommended for 186 MT by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
104.	M/s. Bayer Vapi Pvt. Ltd, Vapi 01/53/162/Misc/AM-17/B-3/IC	25.04.16	169 Mt of Carbon Tetra chloride	17.47	Recommended by MOEF&CC for 169 MT (CTC) vide OM No. 11/7/2016-OC dated 24.05.2016 C&PC vide letter No. 12022/9/2013-CH-II dated 16.05.16 has sought information from the firm.
105.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.2016	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from MOEF & D/o C & PC on 5.05.2016
106.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.2016	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
107.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
108.	M/s. United States Pharmacopeia India Pvt. Ltd,	22.06.16	5 Litre of 1,1,1,	7.20	Comments sought from D/o C&PC on 04.07.16

	Hyderabad 01/53/8/295/AM17/U-2/IC		Trichloroethane		
109.	M/s. Sudarshan Chemical Industries Ltd, Pune 01/53/162/Misc/AM17/S-60/IC	22.09.16	400 MT of Barbituric Acid	1632.00	D/o C & PC vide letter No. 12022/23/2013-CH-II dated 17.10.2016 has sought information from the firm.
110.	M/s. Eastern Cargo Carriers (India) Pvt. Ltd, Mumbai 01/53/8/738/AM17/E-16/IC	13.10.16	1800 MTs of Composite of plastic and aluminium foil-waste & rejects	134.64	The committee was informed that the case had been rejected twice. However, since the firm has applied afresh, the committee decided that comments of MoEF&CC and D/o C&PC may be sought.

Department of Electronics & Information Technology (DeitY) & Ministry of Environment & Forests (MoEF) .

111.	M/s. Epcos India Pvt Ltd, Nadia 01/53/162/MISC/AM17/E-5/IC	24.05.16	2000 Kg of Zirconia Oxide Powder	42.00	Rejected as DeitY vide letter No. 16(9)/2016-IPHW dated 21.09.16 has informed that vide letter dated 25.02.16 they had already recommended the import of 1800 Kgs of Zirconia Oxide, of which they have only imported 875 Kgs and 925 Kgs is still balance.
112.	M/s Bridge Tree Consultancy Pvt Ltd, Kolkata 01/53/102/8/AM17/B-6/IC	18.5.16	19 nos of used Computers	11.49	Committee decided to Reject the application as DeitY vide OM No. 16(8)/2016-IPHW dated 15.06.16 has informed that the application is shifting of manufacturing location and no import is involved.
113.	M/s. Apex Covantage India Pvt. Ltd, Hyderabad 01/53/8/257/AM17/A-18/IC	13.06.16	20 nos of Motorola MC67-Mobile Computer	16.87	MoEF&CC vide letter dated 29.07.2016 has sought information from the firm. DeitY has sought information vide no. 16(10)/2016/IPSW dated 08.07.2016
114.	M/s. Pervacio India Pvt. Ltd, Hyderabad 01/53/162/MISC/AM17/P-13/IC	13.06.16	5000 NOS OF Old & use Mobile Phones	101.50	Comments sought from MOEF on 21.06.16 Recommended by DeitY vide letter no. 16(11)/2016/IPSW dated 28.09.2016.
115.	M/s. Jesus Calls, Chennai 01/53/8/427/AM17/J-7/IC	22.07.16	69 nos of Second Hand Electronic	14.58	Rejected as not recommended by DeitY vide letter No. 16(12)/2016-IPHW dated 23.09.16.
116.	M/s. Greenscape Eco Management Pvt Ltd, New 01/53/8/648/AM17/G-14/IC	12.09.16	82.5 MT of Used Electricals & Electronic Equipments as per ANF-2M	416.50	Comments sought from MoEF & DeitY on 15.09.16
117.	M/s. Mavenir Systems Pvt Ltd, Bangalore 01/53/8/617/AM17/M-18/IC	05.09.16	14 nos of Automation Tool server, 5 nos of Application server and 4 nos of KVM Switches	6.76	Comments sought from MoEF on 08.09.16 DeitY vide letter No. 16(13)/2016-IPSW dated 28.09.2016 has sought information from the firm.
118.	M/s. ICT Service Management solutions India	14.09.16	11700 nos of Refurbished	274.53	Comments sought from MOEF & DeitY on 20.09.16

	Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC		Laptop		
119.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF & DeitY on 22.09.16
120.	M/s. Indsys Infotech Services India Pvt, Coimbatore 01/53/8/669/AM17/L-24/IC	19.09.16	122 nos of used laptops and computers(De sktops)	0.81	Comments sought from MOEF & DeitY on 21.09.16

Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

121.	M/s. Refex Industries Ltd, Chennai 01/53/8/631/AM16/R-55/IC	15.02.16	1000 M.T. of HCFC- R141B(1,1- Dichloro-1- Fluoroethane)	1526.4 3	Comments sought from MOEF on 01.03.16
122.	M/s Piramal Enterprises Ltd, Medak. 01/53/8/671/AM-16/P-68/IC	11.03.16	450 M.T. of Refrigerant Gas R-22	496.80	MOEF&CC vide letter dated 24.05.16 has sought information from the firm.
123.	M/s. Manali Petrochemical Ltd, Chennai 01/53/8/303/AM17/M-10/IC	24.06.16	800 MT of Dichloro Fluoro Ethane HCFC141B	1613.8 9	Comments sought from MOEF&CC (O) on 04.07.16
124.	M/s. Stallion Enterprises, Mumbai 01/53/8/348/AM17/S-31/IC	06.07.16	100 MT of HCFC-141B	244.80	Approved as recommended by MoEF&CC vide OM No. 11/2/2016-OC dated 20.10.2016

RA Mumbai may issue the import authorization to the applicant for import of 100 MT HCFC-141 B from GCA for a CIF value of Rs. 2,44,80,000/- (US\$ 360000) subject to actual user condition beside other usual condition of import authorization.

125.	M/s. Dow Chemical International Pvt. Ltd, Mumbai 01/53/8/561/AM17/D-8/IC	26.08.16	500 M.T of Tris Nitro™ 50% MUP Tris (Hydrixy meth yl) Nitro methane	1190.0 0	Comments sought from MOEF (O) on 31.08.16
126.	M/s. Dow Chemical International Pvt. Ltd, Mumbai 01/53/8/560/AM17/D-7/IC	26.08.16	1080 M.T of HCFC-141b (1,1-Dichloro Fluro- ethane)	2463.9 1	Approved as recommended by MoEF &CC vide OM No. 11/2/2016-OC dated 20.10.2016.

RA Mumbai may issue the import authorization to the applicant for import of 1080 MT HCFC-141 B (1,1-Dichloro Fluoroethane) from GCA for a e CIF value of Rs. 23,63,91,200/- (US\$ 36,23,400) subject to actual user condition beside other usual condition of import authorization.

127.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	Comments sought from MOEF (O) on 31.08.16
128.	M/s. BASF Inida Ltd, Mumbai 01/53/8/639/AM17/B-15/IC	12.09.16	750 M.T of HCFC-141B (Dichlorofluo roethane)	2032.5 0	Approved as recommended by MoEF &CC vide OM No. 11/2/2016-OC dated 20.10.2016.

RA Mumbai may issue the import authorization to the applicant for import of 750 MT HCFC-141 B from China for a CIF value of Rs. 20,325,0,000/- (US\$ 3,000,000) subject to actual user condition beside other usual condition of import authorization.

Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
129	M/s. G. Amarendra Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	05.02.16	21 nos of Taxidermy Animal Mounts	1.54	Comments sought from MOEF(WL) on 16.02.16.
130	M/s. K.K.Traders (HUF), Amritsar. 01/53/8/638/AM16/K-28/IC	25.02.16	40 Mt of Kuth roots	54.82	MoEF&CC vide letter No. 3-21/2016/WL dated 09.05.16 has sought information from the firm.
131	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeacea Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
132	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MoEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
133	M/s. Govind Deo, Ajmer 01/53/8/00066/AM-17/G-5/IC	11.5.16	2 nos of Hunting Trophies	2.26	Comments sought from MOEF(WL) on 05.05.2016
134	M/s. Hi-Tech Advance Products, Indore 01/53/8/61/AM17/H-8/IC	25.05.16	1 Sets of Veterinary Equipment/tranquilizer Equipment/CO2-Injection rifle accessories	1.25	Approved as recommended by MoEF&CC (WL) vide O.M. No. 3-75/2016/WL dated 17.10.2016
RA Indore may issue the import authorization to the applicant for import of 1 sets of veterinary Equipment/tranquilizer Equipment/CO2-injection Rifle and accessories (as per details given in the MoEF&CC (WL) O.M. No. 3-75/2016/WL dated 17.10.2016 from Denmark for a CIF value of Rs. 1,25,350.91/- (Euro: 1650.44) for supply to the Chief Wildlife Warden, Government of Tamil Nadu subject to the condition mentioned in MoEF&CC (WL) O.M. No. 3-75/2016/WL dated 17.10.2016 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore					
135	M/s. A & S Creations, New Delhi 01/53/8/529/AM17/A-32/IC	06.06.16	18 nos of MOD-500 High capacity Instrumentation	12.09	Approved as recommended by MoEF&CC (WL) vide O.M. No. 3-73/2016/WL dated 10.10.2016
CLA Delhi may issue the import authorization to the applicant for import of 18 nos of Telonics MOD-500 with Standard Accessories from USA for a CIF value of Rs. 12,09,460/- (US \$: 17277.28) for supply to the Chief Wildlife Warden, Government of Rajasthan subject to the condition mentioned in MoEF&CC (WL) O.M. No. 3-73/2016/WL dated 10.10.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA Delhi					
136	M/s. Chief conservator of Forest, Wildlife Circle, Junagadh 01/53/8/462/AM17/C-12/IC	03.08.16	Syringe, Projectors and their accessories	Nil	Approved as recommended by MoEF&CC (WL) vide OM No. 3-72/2016/WL dated 14.08.16.
RA Rajkot may issue the import authorization to the applicant for import of Syringe Projectors as per description and quantity mentioned in MoEF&CC (WL) O.M. No. 3-72/2016/WL dated 14.08.2016 from United Kingdom for a CIF value of Rs. Nil/- subject to the conditions mentioned in MoEF&CC (WL) O.M. No. 3-72/2016/WL dated 14.08.2016 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.					
137	M/s. Kushaldeep Singh Dhillon, Chandigarh	26.07.16	01 Pcs of Animal	0.30	Comments sought from MOEF (WL) on 10.08.16. Reminder sent on 12.09.2016.

	01/53/8/271/AM14/K-18/IC		trophy		
138.	M/s. A&S Creations, New Delhi 01/53/8/685/AM17/A-37/IC	22.09.16	06 nos of Night Vision Binocular Tracker 3 X 42	1.45	Comments sought from MOEF(WL) on 27.09.16
139.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	Comments sought from MOEF(WL) on 06.09.16
140.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/705/AM17/K-14/IC	29.09.16	7 pcs of Animal Trophies legally Hunted	3.63	Comments sought from MOEF(WL) on 03.10.16
Ministry of Home Affairs (MHA)					
141.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.14	4 nos. of Night Vision Monocular & Accessories	7.68	MHA vide letter No. IV-24011/11/2013-Prov-I dated 26.02.15 has sought information from Odisha Police. Since no inputs are available committee decided to close the case.
142.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	SPYBOWL 360° KIT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant. Since no inputs are available committee decided to close the case.
143.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 no. of Through Wall Radar	14.80	MHA vide OM No. IV-24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant. Since no inputs are available committee decided to close the case.
144.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	01 no. of Denix Russian AK-47 Assault Rifle & 01 no. of Denix Replica M92 Automatic Pistol	0.19	MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant and DRDO vide letter dated 30.7.15 has sought information from the applicant. Since no inputs are available committee decided to close the case.
145.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
146.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 Nos. of Passive Night Telescopic Sights	9.49	MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has sought end-use certificate and supply order. Since no inputs are available committee decided to close the case.
147.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2005 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15. Since no inputs are available committee decided to close the case.
148.	Star Aerospace Industries, Dehradun	21.9.15	38 nos. of AK-47 Spare	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2004 dated 14.10.15 has sought information from the

	01/53/8/394/AM-16/S-94/IC		Parts.		applicant which has been conveyed to the applicant on 05.11.15. Since no inputs are available committee decided to close the case.
149.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.
150.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	Comments sought from MHA on 27.1.16.
151.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Aerial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
152.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016-Prov. I dated 11.04.16 has sought information from the applicant.
153.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA has sought information vide no. IV-20011/05/2016-PROV-I dated 27.05.2016
154.	M/s. Tech Sol Technologies Pvt Ltd, Vellore 01/53/8/234/AM17/T-9/IC	01.06.16	03 nos of Passive Night Telescopic Sight Night Vision Sight ZN4 LYNX with accessories.	11.35	Comments sought from MHA on 14.06.16
155.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager Model MEPRO NOA NYX 2X WITH Accessories	172.52	MHA vide letter dated 08.09.16 has sought information from AIG, Odisha.
156.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	Comments sought from MHA on 05.09.16
157.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.10.16 has sought information from AIG, Chhattisgarh.
158.	The Addl. Director General of Police, Operation,(Octopus), Hyderabad	26.09.16	Arm & Ammunition as per ANF-2M	4.04	Comments sought from MHA on 28.09.16

	01/53/8/695/AM17/A-38/IC				
159	Dy. Inspector General(Proc) ITBP, New Delhi 01/53/162/46/AM17/I-36/IC	26.09.16	Arm & Ammunition as per ANF- 2M	7.19	Comments sought from MHA on 27.09.16

Defence Research & Development Organisation (DRDO)

160	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	01 set of Used (Model 1960) Test bed for karan consisting of Platform, Cardle, Main Bearing, Right Trail, Left Trail.	243.75	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 07.10.2016
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RA Pune may issue the import authorization to the applicant for import of 1 Set of Used (Model 1960) Test Bed for Karan with accessories from Israel for a CIF value of Rs. 24,375,000/-(US \$ 375,000) subject to actual user condition besides other usual conditions of import authorization..

161	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 14.10.2016
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RA Pune may issue the import authorization to the applicant for import of 2 Sets of Kits from Israel for a CIF value of Rs. 53,60,00,000/-(US\$ 800,000) subject to actual user condition beside other usual conditions of import authorization.

162	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
163	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	Applicant has not replied to DRDO letter No. DIC/SCOMET/4802/M/15 dated 22.03.16, which was forwarded to them on 5.5.16 seeking confirmation whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat.
164	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S- 127/IC	1.12.15	02 nos. of Smart Display Units and 06 nos. of Cable assembly test power.	19.78	DRDO vide letter dated DIC/SCOMET/4802/M/15 dated 25.01.16 has sought information from the applicant.
165	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM- 16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580. 00	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated

					18.03.16.
166.	Tata Power SED, Bangalore 01/53/8/582/AM-16/T-34/IC	18.1.16	01 no. of Portable Ground Station for Cruiser Mini Magline 050012, 02 nos. Mini Cruiser UAV Platform System (Magline Type: 050014) and 01 no. Cruiser UAV Platform System (Magline Type; 050015).	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 04.02.16, which has been communicated to the applicant on 22.02.16. Reminder dated 18.03.16 has been received from DRDO.
167.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.16	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.02.16 has asked for the technical specification of Holographic Weapon Sight. Comments also sought from MHA on 09.09.2016.
168.	M/s. SRG Techno P. Ltd, Gurgaon. 01/53/8/663/AM16/S-147/IC	09.03.16	32 nos of Piccating Rail For AK47	2.45	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 10.10.2016
CLA Delhi may issue the import authorization to the applicant for import of 32 nos of Piccating Rail for AK-47 from USA for a CIF value of Rs. 2,45,433/-(US\$ 3557) for supply to Indian Army and Tata Power subject to usual conditions of import authorization.					
169.	M/s. Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S- 8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-Iv- 01	10.35	Comments sought from DRDO on 10.05.2016.
170.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/MISC/AM17/H- 9/IC	24.5.16	50 nos of Night Vision Monocular N- 14 HDI+AIM Pro along with Hard Shipping/Stora ge case NLR ECN	75.01	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 10.10.2016
RA Secunderabad may issue the import authorization to the applicant for import of 50 nos of Night Vision Monocular N-14 HDI+AIM Pro along with hard shipping/storage case NLR ECCN from USA for supply to Defence Ministry for a CIF value of Rs. 75,01,443/-(US\$ 112,398) subject to usual conditions of import authorization.					
171.	M/s. Beltechexport Inida	27.06.16	180 nos of	842.15	Approved as recommended by DRDO vide letter

	Pvt. Ltd, New Delhi 01/53/8/293/AM17/B-9/IC		Sighting Equipment as per ANF-2M		No. DIC/SCOMET/4801/M/16 dated 10.10.16.
CLA Delhi may issue the import authorization to the applicant for import of 180 nos of Sighting Equipment from Belarus / France for a CIF value of Rs. 8,42,15,539/-(US\$ 1233024) for supply to Ministry of Defence subject to usual conditions of import authorization.					
172.	M/s. Objectify Technology Pvt Ltd, New Delhi 01/53/8/339/AM17/O-2/IC	04.07.16	300 Kgs of Titanium Ti 64	92.04	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4801/M/01 dated 26.09.16.
RA Kanpur may issue the import authorization to the applicant for import of 300 Kgs of Titanium Ti 64 from Germany for a CIF value of Rs. 92,04,000/-(Euro 120000) subject to actual user condition beside other usual conditions of import authorization.					
173.	M/s. Sure Safety Solutions Pvt. Ltd, Mumbai. 01/53/8/590/AM17/S-53/IC	30.08.16	4 in 8 boxes Banshee Aerial Targets and operating spare parts	270.00	Comments sought from DRDO on 16.09.16
174.	M/s. Eastern Shipchangers Pvt Ltd, Mumbai 01/53/8/706/AM17/E-15/IC	29.09.16	3000 nos of Parachute Rocket, 4500 nos of Hand Flares and 1500 nos of Orange Smoke	81.00	Comments sought from DRDO on 03.10.16
175.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/946/AM15/H- 39/IC	12.02.15	40 Nos. of Night Sight for 7.62mm Dragunov Sniper Rifle (Vulcan 4.5XHdi with accessories)	63.56	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 10.10.2016
RA Secunderabad may issue the import authorization to the applicant for import of 40 Nos. of Night Sight for 7.62mm Dragunov Sniper Rifle (Vulcan 4.5XHdi with accessories) from USA / Ukraine for a CIF value of Rs. 63,56,483.74/-(US\$ 101785.17) for supply to HQ Northern Command subject to usual conditions of import authorization.					
Ministry of Petroleum & Natural Gas (M&PNG)					
176.	M/s. Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information vide Letter No. P-19011/06/2016-Sup. dated 07.06.16.
177.	M/s. Honda Cars India Ltd, New Delhi 01/53/8/545/AM17/H-14/IC	23.08.16	6880 Kgs of Euro-'v & Vi Grade Diesel	19.51	Approved as recommended by M/o P&NG vide OM No. P-19011/32/2015-Sup. dated 13.10.2016, subject to further approval of competent authority.
178.	M/s. Bosch Ltd, Bangalore 01/53/162/MISC/AM17/B- 11/IC	08.08.16	561815 Ltrs of Diesel, Gasoline, somatic Fuel and Bosch Kerosene	1121.3 2	Approved as recommended by M/o P&NG vide OM No. P-19011/30/2015-Sup. dated 10.10.2016, subject to further approval of competent authority
179.	M/s. J.A Motor Sport, Coimbatore 01/53/8/568/AM17/J-12/IC	29.08.16	5000 Ltrs. Of Fuel	16.27	Comments sought from M/o P&NG on 06.09.16

180.	M/s. Maruti Suzuki India Ltd, New Delhi 01/53/8/651/AM17/M-22/IC	14.09.16	3825 Kgs of Gasoline, Euro-6 cert Fuel as per ANF-2M	13.17	Comments sought from M/o P & NG on 06.10.16
181.	M/s. Pon Pure chemicals India Pvt. Ltd, Chennai 01/53/8/682/AM17/P-18/IC	21.09.16	1000 M.T of ISOPAR-L, 750 M.T of ISOPAR-H, 150M.T of ISOPAR-G, 100 M.T of ISOPAR-L,	1408.41	Comments sought from M/o P&NG on 28.09.16
182.	M/s. Interglobe Aviation Ltd, New Delhi 01/53/8/687/AM17/I-27/IC	22.09.16	Aviation Turbine Fuel as per ANF-2M	420000.00	Approved in view of comments of M/o PNG vide OM No. F-19011/07/2014 dated 26.09.2014 and M/o Civil Aviation vide OM No. AV.13030/291/2014-DT(FTS-76907 dated 17.09.2014, which allowed import of ATF by actual user, subject to further approval of competent authority.
Department of Telecommunications (DoT)					
183.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 22.04.16 has informed that information from the firm is awaited.
184.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15.
185.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	Comments sought from DOT on 23.08.16
Ministry of Shipping					
186.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
187.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16
Directorate General of Civil Aviation (DGCA)					
188.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/627/AM16/G-28/IC	27.01.16	1 nos of Gyroplane	236.00	Comments sought from DGCA on 01.03.16.
189.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16

190.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/I-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
191.	M/s. InterGlobe Aviation Ltd, New Delhi. 01/53/8/320/AM17/I-15/IC	29.06.16	15 nos of Aircraft Parts	866.72	Clarification has been sought from DG(Civil Aviation) on 31.08.2016 w.r.t. their letter dated 28.07.2016. Clarification received from DGCA vide letter No. 30.09.2016. The committee decided to process the case on file.
192.	M/s. Spice Jet Ltd, Gurgaon 01/53/8/563/AM17/S-48/IC	26.08.16	239 nos. of Aircraft Parts	5978.50	Comments received from DGCA vide OM No. DAW/MISC/2006-AI (1) dated 08.09.2016. The committee decided to process the case on file.
193.	M/s. Directorate of Civil Aviation, Government of Uttar Pradesh, Lucknow 01/53/8/616/AM17/U-4/IC	05.09.16	01 nos. of ELT	3.58	Comments received from DGCA vide e-mail dated 13.10.16. The committee decided to process the case on file.
194.	M/s. Interglobe aviation Ltd, New Delhi 01/53/8/620/AM17/I-22/IC	06.09.16	01 nos of Programming Dongle, 5 nos of Emergency Transmitter	14.92	Comments sought from DGCA on 08.09.16
195.	M/s. MRF Ltd. Chennai 01/53/8/73/AM17/M-29/IC	04.10.16	01 no of Bombardier Model CL-600-2B16(604 Variant)-Challenger 605 Aircraft	6834.00	Approved as recommended by DGCA vide letter No. 5-2444/2015-A-1(II) dated 21.09.16

RA Chennai may issue the import authorization to the applicant for import of 01 no of Bombardier Challenger 605 Regn. No. A6-ELD (MSN 5866) from UAE for private use for a CIF value of Rs. 68,34,00,000/-(US\$ 10200000) subject to actual use and usual conditions of import authorization.

Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

196.	M/s. Swati Enterprises, Delhi 01/53/8/00027./AM-17/S-3/IC	29.4.16	1200 Tons of Used Sisal Bags	245.24	Comments sought from MOT on 03.05.2016
197.	M/s. Nisha Enterprises, Chennai 01/53/8/447/AM17/N-13/IC	08.08.16	25 Tones of Old & used Worn Cloth	5.00	Rejected as not recommended by MoT vide OM No. 11/2/2016-Cotton dated 04.10.16.

Petroleum & Explosives Safety Organization (PESO)

198.	M/s. Indian Explosives Pvt Ltd, Kolkata 01/53/8/162/MISC/AM17/I-16/IC	06.07.16	3,00,000 Pcs of (Hi Fire Fusehead) Explosive	46.92	Recommended by PESO vide letter No. E-25(37)/3/2009/V dated 12.08.16. Utilization details of previous licenses have been sought from the firm.
199.	M/s. Focus Energy Ltd, New Delhi 01/53/8/717/AM17/F-7/IC	03.10.16	Explosives as per ANF-2M	112.56	Comments sought from PESO on 06.10.16

Dept. of Pharma

200.	M/s. Sanofi India Ltd, New Delhi 01/53/8/342/AM17/S-30/IC	06.07.16	2000 Kgs of Clobazam IP	1824.34	D/o Pharma has sought information vide OM no. 36012/6/2016-PI-Norms dated 03.08.16
201.	M/s. Metrochem API Pvt Ltd,	29.09.16	1,00,000 Kgs	508.12	Comments sought from D/o Pharma on

	Hyderabad 01/53/8/707/AM17/M-27/IC		of 2,2,2- Trifluoroetha nol		30.09.16
202.	M/s. Aarti Industries Limited, Mumabi 01/53/162/10/AM16/A-5/IC	07.04.15	100 Kgs of Bromofluoro methane	89.97	Recommended by MoEF&CC vide OM No. 11/2/2015-OC dated 30.04.2015. Confirmation to be sought from D/o Pharma on their OM No. 36012/05/2015PI-Norms dated 18.07.2016, as forwarded by the applicant.
RA Mumbai may issue the import authorization to the applicant for import of 100 Kgs of Bromo Fluoro Methane from - Germany for a CIF value of Rs. 89,97,250/-(US\$ 1,45,000) subject to actual user condition beside other usual conditions of import authorization.					
D/o Food & PD					
203.	M/s. Ceekay International, New Delhi 01/53/8/323/AM17/C-10/IC	30.06.16	425 MTs of rice as per ANF 2M	348.40	Comments sought from D/o Food & PD on 25.07.16
204.	M/s. RPC Foods, New Delhi 01/53/8/450/AM17/R-12/IC	30.06.16	395 MTs of rice as per ANF 2M	378.93	D/o Food & PD vide OM dated September, 2016 has sought information from the firm.
205.	M/s. MacLines Trading India Pvt. Ltd, Delhi 01/53/8/670/AM17/M-24/IC	19.09.16	432 MT of Jasmine Rice	100.00	The committee decided to seek comments from D/o Food & PD.
Miscellaneous					
206.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
207.	M/s. V. Solomon Nesakumar, Kolkata 01/53/162/Misc/AM-17/V- 11/IC	10.06.16	Sports Pistol	1.88	Comments sought from Ministry of Youth Affairs & Sports and MHA on 14.06.2016. MHA vide OM dated 07.07.2016 has sought information from the applicant. Reply received from the applicant has been forwarded to MHA on 31.10.16
208.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R- 23/IC	07.3.16	18000 kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
209.	M/s. Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/333/AM17/G-10/IC	04.7.16	34 Sq.inos of Human Cadaver Skin- Back- P160080	1.35	ICMR vide letter No. INDO/FRC/402/2005-IHD dated 04.10.2016 has informed that the firm may consider submitting the application as per DGFT notification to Customs Authorities as the transfer of the said biological material is for research for development of commercial products. The Committee decided to process the case on file.
210.	M/s. Mukka Sea Food Industries Pvt Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Comments sought from FSSAI on 10.08.16
211.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Comments sought from FSSAI on 10.08.16
212.	M/s. Vinod Kumar, Bihar 01/53/8/433/AM17/V-16/IC	21.07.16	1500 MT of Fresh Ginger	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year

					2013-14, 2014-15 & 2015-16. The details have been sought from DGC&IS.
213.	M/s. V.K.International, Delhi 01/53/8/428/AM17/V-15/IC	21.07.16	15,00,000 Kg Ginger Fresh	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. The details have been sought from DGC&IS.
214.	M/s. K.K. Trading & Co, Bihar 01/53/8/459/AM17/K-11/IC	03.08.16	1000 MT of Fresh Ginger	150.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. The details have been sought from DGC&IS.
215.	M/s. Khodal Corporation Private Limited, Ahmedabad 01/53/162/MISC/AM17/K-12/IC	23.08.16	01 nos of Captive Helium balloon (Envelope, Gondola, Inflation Accessories), Winch system, ground Equipment,, Mooring system & Related Electrical Equipment for operations.	364.76	Comments sought from AAI
216.	Jasch Industries Ltd, New Delhi 01/53/543/AM17/J-10/IC	22.08.16	10 Nos of Kr- 85 beta Source 7.4 GBq (200mCi) and 01 No. of Sr- 90 beta Source	24.34	Rejected in view of comments of AERB vide e-mail dated 13.10.2016.
217.	Jasch Industries Ltd, New Delhi 01/53/542/AM17/J-11/IC	22.08.16	10 Nos of Kr- 85 beta Source 7.4 GBq (200mCi)	20.08	Rejected in view of comments of AERB vide e-mail dated 13.10.2016.
218.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealnogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture. Comments sought from Department of Biotechnology on 18.03.2016
219.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from D/o Agri & Co-operation on 28.09.16

220.	M/s. Baghi Progressive Grower Society, Shimla 01/53/8/622/AM17/B-13/IC	06.09.16	05 nos fo ANTI HAIL DEVICE	204.35	Approved as recommended by D/o Agri, Cooperation & Farmers Welfare vide OM No. 21-11/2016-MIDH-Technical I dated 20.09.16.
RA Chandigarh may issue the import authorization to the applicant for import of 5 nos of Anti Hail Device from GCA for a CIF value of Rs. 20,435/- (US\$ 305) subject to actual user condition beside other usual conditions of import authorization.					
221.	M/s. Jasch Industries Ltd, New Delhi 01/53/8/703/AM17/J-17/IC	26.09.16	01 nos of Am-241, Gamma Source 11.1 GBq (300mCi)	11.89	Recommended by AERB vide Document No. 16-COMSUPPBULK-130711 dated 12.09.2016. (Confirmation has been sought from AERB)
Import of Gold & Silver					
222.	M/s. Augmont Enterprises Private Limited, Mumbai 01/53/8/737/AM17/A-40/IC	10.10.16	10 MTs of Gold Dore	30157 3.57	The committee decided to process the case on file.

5. The next EFC Meeting No. 8/AM17 will be held on 17.11.2016.

6. The meeting ended with a vote of thanks to the chair.
